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Title: Introduction of the Prohibition and Eradication of Ragging Bill, 2019.

SHRI ADHIR RANJAN CHOWDHURY (BAHARAMPUR): I beg to move for leave to introduce a Bill to prohibit and eradicate ragging in educational institutions and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to prohibit and eradicate ragging in educational institutions and for matters connected therewith or incidental thereto.”

The motion was adopted.

SHRI ADHIR RANJAN CHOWDHURY: I introduce the Bill.

15.47 hrs